

ORISSA HIGH COURT**FILING REPORT AS ON :07/05/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/13654/2026	RAMESH SETHI VS STATE OF ODISHA	SANJAYA NARAYAN SAHOO VS	NUAGAON /67 /2026 () //	
2	D-BLAPL/13658/2026	GOPAL NAHAK VS STATE OF ODISHA(VIG.)	RAJENDRA NARAYAN ROUT VS	VIGILANCE PS (BERHAMPUR) /4 /2026 () //	AOR20220001558C202600094
3	D-BLAPL/13659/2026	BIJU JENA VS STATE OF ODISHA	PRADEEP KUMAR PRADHAN VS	/ /0 () //	
4	D-BLAPL/13660/2026	SUMIT SAH VS STATE OF ODISHA	AJIT KUMAR RAUT VS	JHARSUGUDA /86 /2026 () //	
5	D-BLAPL/13665/2026	ABINASH LOHAR VS STATE OF ODISHA	GOKULANANDA PARIDA VS	LATHIKATA /71 /2026 () //	
6	D-BLAPL/13668/2026	SAHUL SK VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	BHUBANESWAR G.R.P.S. /206 /2025 () //	
7	D-BLAPL/13669/2026	NIHAR RANJAN HATI @ PAPU VS STATE OF ODISHA	ASIT KUMAR JENA VS	INDUSTRIAL ESTATE PS /267 /2025 () //	
8	D-BLAPL/13670/2026	PARAMESWAR NAIK @ PARI VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	DEOGARH /143 /2026 () //	
9	D-BLAPL/13672/2026	JAYPRAKASH BARIK VS STATE OF ODISHA	ASWINI KUMAR PANDA VS	BURLA /78 /2026 () //	AOR20230000349C202600001
10	D-BLAPL/13674/2026	MANU PRADHAN @ MUNA PRADHAN VS STATE OF ODISHA	LAMBODOR ACHARI VS	JAGANNATHA PRASAD /53 /2026 () //	AOR20220001311C202600043
11	D-BLAPL/13675/2026	BALLAVA JAYAPURIA @ BALA VS STATE OF ODISHA	SWARAJ PATEL VS	DHARUADIHI /167 /2025 () //	AOR20220000246C202600021

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12	D-BLAPL/13682/2026	ARABINDA DAS VS UNION OF INDIA (CBI)	SUSANTA KUMAR TRIPATHY VS	GOLANTHARA (BERHAMPUR) /447 /2025 () //	
13	D-BLAPL/13683/2026	PAPUN @ PRATIK SARAF VS STATE OF ODISHA	SIDHARTHA DAS VS	BHEDEN /31 /2026 () //	
14	D-BLAPL/13684/2026	HADUBANDHU SAHOO VS STATE OF ODISHA	BIKRAM KESHARI RAJ VS	BAIDESWAR /119 /2026 () //	
15	D-BLAPL/13686/2026	MADAN PRADHAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	SPL.TASK FORCE /26 /2025 () //	
16	D-BLAPL/13687/2026	PARKHITA PRADHAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	SPL.TASK FORCE /26 /2025 () //	
17	D-BLAPL/13689/2026	NARENDRA KUMAR @ PRAJAPAT @ NARIO VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	G.R.P.S.,BERHAMPUR /17 /2026 () //	AOD20220003315C202600030
18	D-BLAPL/13692/2026	KALIA NAIK VS STATE OF ODISHA	TAPAN KUMAR JENA SAMANTA VS	/ /0 () //	
19	D-BLAPL/13706/2026	BUDDHADEV MAHAKUR VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BARGARH RURAL /201 /2024 () //	
20	D-BLAPL/13708/2026	ROHIT GHADAI VS STATE OF ODISHA	TAPAN KUMAR JENA SAMANTA VS	/ /0 () //	
21	D-BLAPL/13709/2026	UDAYA PRADHAN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BARGARH RURAL /201 /2024 () //	
22	D-BLAPL/13710/2026	CHHABIRAJ MAHAKUD @ CHHABI MAHAKUD VS STATE OF ODISHA	DEEPAK KUMAR PANDA VS	MOTANGA /4 /2026 () //	
23	D-BLAPL/13711/2026	SUKUTA @ SUSHANTA CHAKRA	MANAS KUMAR CHAND	KALINGA NAGAR /233 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/13713/2026	BULU @ DHIRAJ KUMAR ROUT	MANAS KUMAR CHAND	KALINGA NAGAR /233 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/13715/2026	PRAHALLAD MUDULI	AMULYA RATNA PANDA	MACHHKUND /33 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/13716/2026	CHAGULU @ BHIMSEN SAMAL	DEBASIS SAHOO	RAMACHANDRAPUR /78 /2026	AOR20220003390C202600020
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/13719/2026	FAKIR PRADHAN	SOMANATH MITRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/13721/2026	SHIVA PRASAD MALLICK @ SHIBA PRASAD MALLICK	AKSHUTI RANJAN MOHANTY	BISRA /79 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/13725/2026	ANANDA @ CHHUTU BINDHANI	KULDEEP MOHANTY	BISOI /74 /2026	AOD20240000012C202600131
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/13726/2026	RANJAN NAYAK	SANTOSH KUMAR MAHANTY	TARASINGI /237 /2024	AOD20240000242C202600106
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/13727/2026	SUMANTA SAHOO	JUGALA KISHORE PANDA	PARJANG /211 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/13728/2026	SAMBIT BHOI @ SAMBIT KUMAR BHOI	AMLAN SHAKTI PAUL	REAMAL /124 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/13729/2026	SAMBIT BHOI @ SAMBIT KUMAR BHOI	AMLAN SHAKTI PAUL	KUNDHEIGOLA /55 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/13730/2026	SAMBIT BHOI @ SAMBIT KUMAR BHOI	AMLAN SHAKTI PAUL	REAMAL /68 /2026	
		VS	VS	()	

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35	D-BLAPL/13735/2026	STATE OF ODISHA PRASANTA NAYAK VS	SANTOSH KUMAR MAHANTY VS	// TARASINGI /237 /2024 ()	AOD20240000242C202600108
36	D-BLAPL/13737/2026	STATE OF ODISHA AJU BHOI @ AJAY BHOI VS	PRADIP KUMAR MALLICK VS	// CHANDANPUR /258 /2024 ()	
37	D-BLAPL/13738/2026	STATE OF ODISHA PABITRA ROUL VS	TRILOCHAN NANDA VS	// DHARMASALA /54 /2026 ()	
38	D-BLAPL/13739/2026	STATE OF ODISHA BIJU @ BIJAYA BHOI VS	PRADIP KUMAR MALLICK VS	// CHANDANPUR /258 /2024 ()	
39	D-BLAPL/13741/2026	STATE OF ODISHA SURAJ @ KUNU LUHA VS	RAKESH KUMAR DAS VS	// RENGALI (SAMBALPUR) /36 /2026 ()	AOR20220001298C202600029
40	D-BLAPL/13751/2026	STATE OF ODISHA MANORANJAN PATRA @ KANHA VS	JITENDRA SAMANTARAY VS	// RAIKIA /226 /2025 ()	
41	D-BLAPL/13752/2026	STATE OF ODISHA SARAT KUMAR BEHERA VS	BIJAYA KUMAR RAGADA VS	// AINTHAPALI /73 /2026 ()	AOD20220004577C202600038
42	D-BLAPL/13757/2026	STATE OF ODISHA ARABA DIGAL VS	BISWAJIT RANJAN TRIPATHY VS	// TIKABALI /76 /2026 ()	AOD20240000069C202600018
43	D-BLAPL/13759/2026	STATE OF ODISHA SAMBIT BHOI @ SAMBIT KUMAR BHOI VS	AMLAN SHAKTI PAUL VS	// KUNDHEIGOLA /122 /2026 ()	
44	D-BLAPL/13760/2026	STATE OF ODISHA BABA JENA @ KUNAL VS	AMLAN SHAKTI PAUL VS	// CHANDAPUR /61 /2026 ()	
45	D-BLAPL/13762/2026	STATE OF ODISHA KAILASH @ KAILASH KUMAR RAUT VS STATE OF ODISHA	PARTHA SARATHI DAS VS	// KODALA /215 /2025 () //	AOD20240000364C202600129

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46	D-CMP/21063/2026	SIDHESWAR SAMAL VS SABITA MANJARI SINGH	BIPLABA P.B. BAHALI VS	// 0 //	
47	D-CMP/21092/2026	BINAPANI KASTA @ KAYASTA VS RADHANATH PATRA	PRAFULLA CHANDRA ACHARYA VS	// 0 //	
48	D-CMP/21101/2026	ANITA SAI VS DEBRAJ SAI	BRAJA RAJ SAI VS	// 0 //	
49	D-CMP/21106/2026	RAJAT KUMAR NAYAK VS BALARAM NAYAK	AKSHYA KUMAR SAHOO VS	// 0 //	
50	D-CMP/21195/2026	BASUMATI BHOLO VS KALYANI BEHERA	PEEYUSH DAS VS	// 0 //	AOD20260000163C202600042
51	D-CONTC/21052/2026	SAROJ KUMAR MUDULI VS YOGESH BAHADUR KHURANIA, IPS,D.G. AND I.G. OF POLICE, CUTTACK	ADV. VS	// 0 //	
52	D-CONTC/21053/2026	NALINI KANTA BARIK VS YOGESH BAHADUR KHURANIA, IPS,D.G. AND I.G. OF POLICE, CUTTACK	ADV. VS	// 0 //	
53	D-CONTC/21054/2026	PADMABATI MOHARANA VS NITYANAND BARIK, D.E.O., CUTTACK	ADV. VS	// 0 //	
54	D-CONTC/21055/2026	RASHMI BEHERA VS MANASWANI DAS, SUB COLLECTOR, BANKI	ADV. VS	// 0 //	
55	D-CONTC/21060/2026	M/S.M.ENGINEERS AND CONSULTANTS, CUTTACK VS KIRANDEEP KAUR SAHOTA, IAS, VICE CHAIRMAN, C.D.A., CUTTACK	ADV. VS	// 0 //	
56	D-CONTC/21068/2026	MURALIDHAR BEHERA VS SATYABRATA SAHU, ADDL CHIEF SEC., FOREST AND ENVIRONMENT DEPT., KHURDA	BRAJA KISHOR PANDA VS	// 0 //	
57	D-CONTC/21069/2026	RAMANI RANJAN GARNAYAK	BRAJA KISHOR PANDA	//	

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		VS	VS	()	
58	D-CONTC/21070/2026	SATYABRATA SAHU, ADDL CHIEF SEC., FOREST AND ENVIRONMENT DEPT., KHURDA		//	
	CONTC/2782/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK		//	
		VS	VS	()	
59	D-CONTC/21074/2026	COMMISSIONER CUM SECRETARY, WOMEN AND CHILD DEVELOPMENT DEPARTMENT, ODISHA, BHUBANESWAR		//	
	CONTC/2780/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK		//	
		VS	VS	()	
60	D-CONTC/21083/2026	COMMISSIONER CUM SECRETARY, WOMEN AND CHILD DEVELOPMENT DEPARTMENT, ODISHA, BHUBANESWAR		//	
	CONTC/2784/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK		//	
		VS	VS	()	
61	D-CONTC/21084/2026	COMMISSIONER CUM SECRETARY, WOMEN AND CHILD DEVELOPMENT DEPARTMENT, ODISHA, BHUBANESWAR		//	
	CONTC/2786/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK		//	
		VS	VS	()	
62	D-CONTC/21086/2026	SECRETARY, WOMEN AND CHILD DEVELOPMENT DEPARTMENT, ODISHA, BHUBANESWAR		//	
	CONTC/2788/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK		//	
		VS	VS	()	
63	D-CONTC/21087/2026	DIRECTOR, SOCIAL WELFARE WOMEN AND CHILD DEVELOPMENT DEPARTMENT, BHUBANESWAR		//	
	CONTC/2790/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK		//	
		VS	VS	()	
64	D-CONTC/21088/2026	COMMISSIONER CUM SECRETARY, WOMEN AND CHILD DEVELOPMENT DEPARTMENT, ODISHA, BHUBANESWAR		//	
	CONTC/2791/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK		//	
		VS	VS	()	
65	D-CONTC/21091/2026	SECRETARY, COMMERCE AND TRANSPORT DEPARTMENT, ODISHA, BHUBANESWAR		//	
	CONTC/2793/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK		//	
		VS	VS	()	
66	D-CONTC/21093/2026	SECRETARY, DEPARTMENT OF WOMEN AND CHILD WELFARE, ODISHA, BHUBANESWAR		//	
	CONTC/2795/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK		//	
		VS	VS	()	
67	D-CONTC/21097/2026	COMMISSIONER OF COMMERCIAL TAXES, ODISHA, CUTTACK		//	
	CONTC/2798/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK		//	
		VS	VS	()	
68	D-CONTC/21100/2026	COMMISSIONER OF COMMERCIAL TAXES, ODISHA, CUTTACK		//	
	CONTC/2803/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK		//	
		VS	VS	()	

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69	D-CONTC/21103/2026 CONTC/2800/2026	SECRETARY, WOMEN AND CHILD DEVELOPMENT DEPARTMENT, ODISHA, BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS	ADV VS	// ()	
70	D-CONTC/21110/2026	PRINCIPAL SECRETARY, TRANSPORT AND COMMERCE DEPARTMENT, ODISHA, BHUBANESWAR RAMESH CHANDRA DAS VS	ADV VS	// ()	AOR20220001535C202600099
71	D-CONTC/21112/2026	SRIKANTA SWAIN, BLOCK EDUCATION OFFICER, KAKATPUR, PURI MAYA BEHERA VS	ADV VS	// ()	AOD20260000117C202600022
72	D-CONTC/21113/2026 CONTC/2779/2026	PROFESSOR JAGNESHWAR DANDAPAT, VICE CHANCELLOR, UTKAL UNIVERSITY REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS	ADV VS	// ()	
73	D-CONTC/21116/2026 CONTC/2781/2026	PRINCIPAL SECRETARY, TRANSPORT AND COMMERCE DEPARTMENT, ODISHA, BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS	ADV VS	// ()	
74	D-CONTC/21118/2026 CONTC/2783/2026	ASST., COMMISSIONER OF COMMERCIAL TAX, CUTTACK REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS	ADV VS	// ()	
75	D-CONTC/21119/2026 CONTC/2785/2026	SECRETARY, TRANSPORT AND COMMERCE DEPARTMENT, ODISHA, BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS	ADV VS	// ()	
76	D-CONTC/21120/2026 CONTC/2789/2026	ASST. COMMISSIONER OF COMMERCIAL TAX, BOLANGIR REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS	ADV VS	// ()	
77	D-CONTC/21122/2026 CONTC/2792/2026	COMMISSIONER CUM SECRETARY, WOMEN AND CHILD DEVELOPMENT DEPARTMENT, ODISHA, BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS	ADV VS	// ()	
78	D-CONTC/21123/2026 CONTC/2794/2026	SECRETARY, TRANSPORT AND COMMERCE DEPARTMENT, ODISHA, BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS	ADV VS	// ()	
79	D-CONTC/21125/2026 CONTC/2801/2026	R.T.O., BARGARH REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS	ADV VS	// ()	
		COMMISSIONER CUM SECRETARY, WOMEN AND CHILD DEVELOPMENT DEPARTMENT, ODISHA, BHUBANESWAR			

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80	D-CONTC/21127/2026 CONTC/2797/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS SECRETARY, TRANSPORT DEPARTMENT, ODISHA, BHUBANESWAR	ADV. VS	// 0	
81	D-CONTC/21147/2026	GOKULANANDA SAHU VS MAHESWAR SAHOO, D.E.O., JAJPUR	ADV. VS	// 0	
82	D-CONTC/21168/2026	SUKANTA KUMAR BEHERA VS ANU GARG, I.A.S	ADV. VS	// 0	
83	D-CONTC/21170/2026	SANJAYA KUMAR MOHAPATRA VS RAJ KISHORE JENA, SUB COLLECTOR, PURI	KARUNAKAR GAYA VS	// 0	
84	D-CONTC/21184/2026 CONTC/2808/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS ASST. COMMISSIONER OF COMMERCIAL TAXES, CUTTACK	ADV. VS	// 0	
85	D-CONTC/21186/2026	ANKIT KUMAR BAGARTY VS PRIYANKA BASU INGTY, REGIONAL DIRECTOR (E.R) S.S.C, KOLKATA	ADV. VS	// 0	
86	D-CONTC/21187/2026 CONTC/2809/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS COMMISSIONER CUM SECRETARY, WOMEN AND CHILD DEVELOPMENT DEPARTMENT, ODISHA, BHUBANESWAR	ADV. VS	// 0	
87	D-CONTC/21191/2026	SUDHAKAR SAMANTASINGHAR VS SUBHA SARMA, I.A.S	ADV. VS	// 0	
88	D-CONTC/21198/2026 CONTC/2810/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS COMMISSIONER CUM SECRETARY, COMMERCE AND TRANSPORT DEPARTMENT, ODISHA, BHUBANESWAR	ADV. VS	// 0	
89	D-CONTC/21200/2026	JAGANNATH DIXIT VS DEORANJAN KUMAR SINGH, IAS	ADV. VS	// 0	
90	D-CONTC/21213/2026	SANGRAM SINGH VS KIRANDEEP KAUR SAHOTA, IAS	SAILAZA NANDAN DAS VS	// 0	
91	D-CONTC/21214/2026	SURYA NARAYAN PANDA	SAILAZA NANDAN DAS	//	

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		VS	VS	()	
92	D-CRLA/13695/2026	KIRANDEEP KAUR SAHOTA, IAS PAPU NAYAK	ANUGRAHA NARAYAN SAMANTRAY	// DHENKANAL TOWN /544 /2025	
		VS	VS	()	
93	D-CRLA/13740/2026	STATE OF ODISHA SOUMYA RANJAN BEHERA @ PAPI	BIJAYA KUMAR RAGADA	// DERABIS /33 /2018	AOD20220004577C202600037
		VS	VS	()	
94	D-CRLMC/13652/2026 CRLMC/1519/2026	STATE OF ODISHA SAROJ KUMAR DAS	TATHAGATA SAHOO	// KOMNA PS /52 /2019	AOD20240000806C202600013
		VS	VS	()	
95	D-CRLMC/13661/2026	STATE OF ODISHA DINESH PRADHAN	DIBYARANJAN BEHERA	// SPECIAL JUDGE,NAWAPARA(Nuapada) SA/0000013/2019	
		VS	VS	()	
96	D-CRLMC/13663/2026	STATE OF ODISHA ANJU BARIK	BIJAYA KUMAR BEHERA 1	// MAHILA PS,SEC-3,ROURKELA /73 /2012	
		VS	VS	()	
97	D-CRLMC/13671/2026	STATE OF ODISHA MASROOR AHEMAD @ MANSUR AHMMAD	ASHOK KUMAR JENA	// TIGIRIA /38 /2023	
		VS	VS	()	
98	D-CRLMC/13680/2026	STATE OF ODISHA PRAMODA MUNI	PARTHA SARATHI DAS	// KODALA /111 /2011	AOD20240000364C202600128
		VS	VS	()	
99	D-CRLMC/13701/2026	STATE OF ODISHA FRANCIS SURIN	ANUGRAHA NARAYAN SAMANTRAY	// TANGARPALI /178 /2019	
		VS	VS	()	
100	D-CRLMC/13717/2026	STATE OF ODISHA SANJAYA KUMAR MAHAPATRA @ SANJAY KUMAR MAHAPATRA	ANUGRAHA NARAYAN SAMANTRAY	// BHANJANAGAR /887 /2024	
		VS	VS	()	
101	D-CRLMC/13722/2026	STATE OF ODISHA NIRUPAMA DIGAL	AMULYA RATNA PANDA	// TUMUDIBANDHA /49 /2025	
		VS	VS	()	
102	D-CRLMC/13723/2026	STATE OF ODISHA M/S SEVEN HILLS ESTATES LTD.	PRASANT KISHORE RAY	// EOW,BHUBANESWAR /17 /2016	
		VS	VS	()	

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103	D-CRLMC/13736/2026	STATE OF ODISHA MANINI GOUDU VS	KABIR KUMAR JENA VS	// BHUBANESWAR VIGILANCE /21 /2007 ()	
104	D-CRLMC/13748/2026	STATE OF ODISHA(VIG.) DOLLY RANI SAHOO VS	SURIYA NARAYAN SAHU VS	// JEYPORE VIGILANCE /28 /2012 ()	AOD2024000024C202600109
105	D-CRLMC/13750/2026	STATE OF ODISHA(VIG.) DOLLY RANI SAHOO VS	SANTOSH KUMAR MAHANTY VS	// // ()	AOD2024000024C202600110
106	D-CRLMC/13764/2026	STATE OF ODISHA, VIGILANCE SHASANKA SHEKHAR SAMAL ALIAS SASANKA ALI VS	SANTOSH KUMAR MAHANTY VS	// // ()	AOD20240000012C202600132
107	D-CRLMP/13651/2026	STATE OF ODISHA LALAT KISHORE JENA VS	CHIRANJEEV BIDYABHUSHAN VS	// // ()	
108	D-CRLMP/13673/2026	STATE OF ODISHA SOURI MALLICK VS	MANORANJAN PADHI VS	// // ()	
109	D-CRLMP/13733/2026	STATE OF ODISHA INDUMATI SAHOO VS	HEMANTA KUMAR TRIPATHY VS	// // ()	
110	D-CRLREV/13720/2026	THE SECRETARY, HOME DEPARTMENT, GOVT. OF ODISHA, BHUBANESWAR GOPINATH ENTERPRISES VS	AMULYA RATNA PANDA VS	// // ()	
111	D-DSREF/13742/2026 DSREF/4/2026	STATE OF ODISHA VS BABULA JENA	ADV. VS	// // INDUASTRIAL,NISA /74 /2025 SPECIAL JUDGE (POCSO), ANGUL(Anugul) Spl/0000016/2025	
112	D-FAO/21066/2026	ALMANI BINDHANI VS UNION OF INDIA	PRADEEP KUMAR MISHRA VS	// // ()	
113	D-FAO/21115/2026	ABHAYA KUMAR SWAIN VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// // ()	

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114	D-FAO/21124/2026	KALAKUNJA DALABEHERA VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// ()	
115	D-FAO/21175/2026	M.C. OF BHUTASARASINGI HIGH SCHOOL , BHUTASARASINGI VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// ()	
116	D-FAO/21181/2026	M.C. OF PANCHAYAT HIGH SCHOOL, DHAMANPUR VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// ()	
117	D-FAO/21212/2026	IPSITA BEHERA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// ()	
118	D-JCRLA/13690/2026 JCRLA/125/2026	UPENDRA DAS VS STATE OF ODISHA	ADV. VS	PURUSHOTTAMPUR /165 /2013 A.D.J.,CHATRAPUR(Ganjam) ST/0000185/2014	
119	D-JCRLA/13691/2026 JCRLA/126/2026	SIBA@MUKESH DAS VS STATE OF ODISHA	ADV. VS	PHULBANI TOWN /27 /2020 SPECIAL JUDGE (POCSO), PHULBANI(Kandhamal) Spl/0000007/2020	
120	D-JCRLA/13693/2026 JCRLA/127/2026	BABULA JENA VS STATE OF ODISHA	ADV. VS	INDUASTRIAL,NISA /74 /2025 SPECIAL JUDGE (POCSO), ANGUL(Anugul) Spl/0000016/2025	
121	D-JCRLA/13697/2026 JCRLA/128/2026	KARI@BHARAT TIRIA VS STATE OF ODISHA	ADV. VS	NALCO /41 /2024 AD-HOC A.D.J.(FTSC),ANGUL(Anugul) Spl/0000153/2024	
122	D-JCRLA/13698/2026 JCRLA/129/2026	CHATURBHUJA MAJHI VS STATE OF ODISHA	ADV. VS	CHHENDIPADA /463 /2024 DISTRICT AND SESSIONS JUDGE,ANGUL(Anugul) CT/0000299/2024	
123	D-JCRLA/13700/2026 JCRLA/130/2026	SRIDHAR MUNDA VS STATE OF ODISHA	ADV. VS	PURUNAKOTE /10 /2024 A.D.J.,ANGUL(Anugul) CT/0000173/2024	
124	D-JCRLA/13702/2026 JCRLA/131/2026	NILAKANTHA KAUSALYA VS STATE OF ODISHA	ADV. VS	K.SINGHPUR /97 /2022 A.D.J.,RAYAGADA(Rayagada) CT/0000022/2023	
125	D-JCRLA/13703/2026	PRABHAT GHADEI	ADV.	MOHANA /132 /2022	

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	JCRLA/132/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/0000021/2022	
126	D-JCRLA/13705/2026	TUKUNA DANDIA	ADV.	R.UDAYAGIRI /26 /2024	
	JCRLA/133/2026	VS STATE OF ODISHA	VS	A.D.J.,PARALAKHEMUNDI(Gajapati) ST/0000049/2024	
127	D-JCRLA/13731/2026	KUSHA NAYAK@BITU	ADV.	PANDAPADA /41 /2025	
	JCRLA/134/2026	VS STATE OF ODISHA	VS	AD-HOC A.D.J.(FTSC),KEONJHAR(Kendujhar) ST/0000012/2025	
128	D-JCRLA/13761/2026	BAPI PRADHAN	ADV.	DARINGBADI /215 /2025	
	JCRLA/135/2026	VS STATE OF ODISHA	VS	AD-HOC A.D.J.(FTSC),PHULBANI(Kandhamal) Spl/0000067/2025	
129	D-LAA/21183/2026	MAYADHAR MAHALIK	PRABIN DAS	//	
		VS	VS	()	
		TAHASILDAR-CUM-LAND ACQUISITION OFFICER, SADAR DHENKANAL		//	
130	D-MACA/21067/2026	SMRUTI SMITA SAHOO	PRADEEP KUMAR MISHRA	//	
		VS	VS	()	
		SAGAR SAMAL		//	
131	D-MACA/21132/2026	ORIENTAL INSURANCE CO. LTD., BHUBANESWAR	PRASANTA KUMAR MAHALI	//	
		VS	VS	()	
		CHHABIRANI MAHAKUD		//	
132	D-MACA/21135/2026	ORIENTAL INSURANCE CO. LTD, ANGUL	RIMJHIMBALA PATI	//	
		VS	VS	()	
		MINATI SAMAL		//	
133	D-MACA/21174/2026	JAGAN KUMAR SAHOO	BISWAJIT MOHANTY	//	
		VS	VS	()	
		BINODINI MOHAPATRA		//	
134	D-MATA/21061/2026	JAWAHARLAL NAYAK	IN PERSON	//	AOR20220002153C202600004
		VS	VS	()	
		SOUBHAGINI BISOI		//	
135	D-MATA/21137/2026	MANISHA MAHANANDIA	TUKUNA KUMAR MISHRA	//	
		VS	VS	()	
		G. ANDREWS		//	
136	D-RPFAM/21160/2026	SOU MENDRA PRASAD RATH	PRATAP CHANDRA MISHRA	//	
		VS	VS	()	

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		SUPRABHA PRIYADARSHINI RATH		//	
137	D-RPFAM/21182/2026	JITENDRA SENAPATI	JUGALA KISHORE PANDA	//	
		VS	VS	()	
		MAMATA BHOI		//	
138	D-RPFAM/21210/2026	MINAKSHI PATRA	BIJAYA KUMAR SAHOO	//	
		VS	VS	()	
		GOUTAM MANGARAJ		//	
139	D-RVWPET/21051/2026	OMM PATNAIK	SOUMYA MISHRA	//	
	RVWPET/117/2026	VS	VS	()	
		STATE OF ODISHA		//	
140	D-RVWPET/21109/2026	RABI NARAYAN PANDA	PRASANNA KUMAR MISHRA	//	AOD2026000093C202600038
		VS	VS	()	
		STATE OF ODISHA		//	
141	D-RVWPET/21164/2026	JAY KISHORE PRASAD SINGH	BIBHU PRASAD DAS	//	
		VS	VS	()	
		STATE OF ODISHA		//	
142	D-TRP(C)/21114/2026	SATYADEEP MOHANTY	HEMNTA KUMAR MOHANTA	//	
		VS	VS	()	
		DIPTIMAYEE MOHANTY		//	
143	D-TRP(C)/21150/2026	MONALISH PADHI	DWARIKA PRASAD MOHANTY	//	
		VS	VS	()	
		JANMEJOY PADHI		//	
144	D-WA/21056/2026	STATE OF ODISHA	AISHWARYA DASH,A.S.C	//	LOD20240000200C202600160
		VS	VS	()	
		RAMAKANTA SWAIN		//	
145	D-WA/21057/2026	STATE OF ODISHA	ARABINDA TRIPATHY,A.G.A	//	LOD20240000200C202600159
		VS	VS	()	
		SURAMA DASH		//	
146	D-WA/21058/2026	STATE OF ODISHA	DEBASHIS TRIPATHY,A.G.A	//	LOD20240000194C202600174
		VS	VS	()	
		TIKARAM TUDU		//	
147	D-WA/21078/2026	STATE OF ODISHA	SASWAT DAS,A.G.A	//	LOD20240000172C202600169
		VS	VS	()	
		SAROJ KUMAR SINHA		//	

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148	D-WA/21107/2026	STATE OF ODISHA VS BAISHNAB CHARAN DAS	SABITA RANJAN PATNAIK,A.G.A VS	// 0 //	LOD20240000194C202600175
149	D-WA/21108/2026	STATE OF ODISHA VS PRAVAT CHANDRA BARAL	AISHWARYA DASH,A.S.C VS	// 0 //	LOD20240000194C202600176
150	D-WA/21156/2026	PANCHANAN DALAI VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	// 0 //	
151	D-WA/21196/2026	STATE OF ODISHA VS SURESAN KHAMARI	SABITA RANJAN PATTNAIK,A.G.A VS	// 0 //	LOD20240000200C202600161
152	D-WA/21205/2026	STATE OF ODISHA VS KRUTTIBASH JENA	SAROJ KUMAR JEE, AG.A. VS	// 0 //	LOD20240000194C202600177
153	D-WA/21207/2026	STATE OF ODISHA VS HIMANSU MANDAL	AISHWARYA DASH, A.S.C. VS	// 0 //	LOD20240000200C202600162
154	D-WP(C)/21048/2026	DILLIP KUMAR PRADHAN VS STATE OF ODISHA	JAGAMOHAN PATTANAIAK VS	// 0 //	AOR20220001586C202600031
155	D-WP(C)/21049/2026	PRADEEP KUMAR RATH VS STATE OF ODISHA	JAGAMOHAN PATTANAIAK VS	// 0 //	AOR20220001586C202600030
156	D-WP(C)/21050/2026	DHIRENDRA KUMAR NAYAK VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
157	D-WP(C)/21059/2026 WP(C)/14504/2026	CHANDAN PANIGRAHI VS UNION OF INDIA	ISHWAR MOHANTY VS	// 0 //	
158	D-WP(C)/21062/2026	DEEPAK KUMAR GIRI VS UNION OF INDIA	SANGRAM KUMAR SINGH VS	// 0 //	
159	D-WP(C)/21064/2026	SUDHIR SINGH	SANGRAM KUMAR SINGH	//	

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		VS	VS	0	
		UNION OF INDIA		//	
160	D-WP(C)/21065/2026	SAROJ KUMAR PANIGRAHI	SANGRAM KUMAR SINGH	//	
		VS	VS	0	
		UNION OF INDIA		//	
161	D-WP(C)/21071/2026	MINA BISWAL	SAROJ RANJAN SUBUDHI	//	
		VS	VS	0	
		THE COLLECTOR AND DIST.MAGISTRATE, ANGUL		//	
162	D-WP(C)/21072/2026	COMMITTEE OF MANAGEMENT, KADABARANGA SERVICE PROVIDERS SOCIETY, BHADRAK	SURAJ KESHARI KHUNTIA	//	
		VS	VS	0	
		CONTROLLING AUTHORITY-CUM-DIVISIONAL LABOUR COMMISSIONER, BHADRAK		//	
163	D-WP(C)/21073/2026	SOURAV KUMAR SWAIN	MOHIT KUMAR PATI	//	AOR20220001535C202600100
		VS	VS	0	
		STATE OF ODISHA		//	
164	D-WP(C)/21075/2026	BAISALI PANDA	JAJATI KESHARI KHUNTIA	//	
	WP(C)/14507/2026	VS	VS	0	
		STATE OF ODISHA		//	
165	D-WP(C)/21076/2026	AMLAN JYOTI PRADHAN	KRISHNA CHANDRA SAHU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
166	D-WP(C)/21077/2026	M/S.INDIAN METALS AND FERRO ALLOYS LTD.(IMFA), BALASORE	ABHINAV KUMAR HANTY	//	
	WP(C)/14446/2026	VS	VS	0	
		STATE OF ODISHA		//	
167	D-WP(C)/21079/2026	M/S. MAA BIRAJA DEVELOPERS, JAJPUR	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	0	
		STATE OF ODISHA		//	
168	D-WP(C)/21080/2026	SIMANCHAL MOSTI	BIRAJA PRASANNA DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
169	D-WP(C)/21081/2026	ALEKHA BEHERA	AKSHAYA KUMAR DORA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
170	D-WP(C)/21082/2026	SUMAN KUMAR ROUTA	AKSHAYA KUMAR DORA	//	
		VS	VS	0	

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171	D-WP(C)/21085/2026	STATE OF ODISHA SABITRI BHAGAT VS	MAHITOSH SINHA VS	// // 0	
172	D-WP(C)/21089/2026	STATE OF ODISHA BRAHMANANDA LENKA VS	ASWINI KUMAR DASH VS	// // 0	
173	D-WP(C)/21090/2026	STATE OF ODISHA VAJRA BIOMETRIX PVT. LTD, HYDERABAD VS	Mohammed Faradish VS	// // 0	
174	D-WP(C)/21094/2026	STATE OF ODISHA QUEEN MARYS EDUCATIONAL SOCIETY, CUTTACKSATYA RANJAN PATI VS	VS	// // 0	
175	D-WP(C)/21095/2026	STATE OF ODISHA KUMARI BHANUMATI PATRA @ BHANUMATI DEVI LAMBODOR ACHARI VS	VS	// // 0	AOR20220001311C202600044
176	D-WP(C)/21096/2026	STATE OF ODISHA DUKHISHYAM BISWAL VS	PRAFULLA KUMAR BISWAL VS	// // 0	
177	D-WP(C)/21098/2026	STATE OF ODISHA RITA DEVI VS	SAMEER KUMAR DAS VS	// // 0	
178	D-WP(C)/21099/2026	STATE OF ODISHA M/S A.B.S. ENGINEERING, JAGATSINGHPUR VS	SIDHARTH SHANKAR PADHY VS	// // 0	
179	D-WP(C)/21102/2026	EMPLOYEES STATE INSURANCE CORPORATION, (E.S.I.C), BHUBANESWAR SARATA CHANDRA NAIK VS	SOMA PATNAIK VS	// // 0	AOD20260000117C202600021
180	D-WP(C)/21104/2026	STATE OF ODISHA NITYANANDA ROUT VS	BHASKAR CHANDRA PANDA VS	// // 0	
181	D-WP(C)/21105/2026	STATE OF ODISHA BIRSHA ORAM VS	SWETA DASH VS	// // 0	
		STATE OF ODISHA		//	

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182	D-WP(C)/21111/2026	NITYANANDA ROUT VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS	// 0 //	
183	D-WP(C)/21117/2026	CHITTARANJAN PATRA VS STATE OF ODISHA	KAILASH CHANDRA KANUNGO VS	// 0 //	
184	D-WP(C)/21121/2026	NITESH KUMAR JAIN VS STATE OF ODISHA	SAILAZA NANDAN DAS VS	// 0 //	
185	D-WP(C)/21126/2026	SARASWATI SETHY VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	// 0 //	AOD20220004576C202600051
186	D-WP(C)/21128/2026	M/S PIRYAMBADA DAS VS THE CHIEF COMMISSIONER, CT AND GST	GOURAV KUMAR ROY CHOUDHURY VS	// 0 //	AOD20220003611C202600036
187	D-WP(C)/21129/2026	SNEHALATA SARANGI VS STATE OF ODISHA	JITENDRA KUMAR DIGAL VS	// 0 //	
188	D-WP(C)/21130/2026	MIRARANI NAYAK VS STATE OF ODISHA	JITENDRA KUMAR DIGAL VS	// 0 //	
189	D-WP(C)/21131/2026	M/S BIKASH KUMAR SAHU VS THE COMMISSIONER, CGST, CX AND CUSTOMS,	KANANBALA ROY CHOUDHURY VS	// 0 //	AOR20220001523C202600053
190	D-WP(C)/21133/2026	MANJULATA PADHAN VS STATE OF ODISHA	JITENDRA KUMAR DIGAL VS	// 0 //	
191	D-WP(C)/21134/2026	LAXMIPRIYA MOHAPATRA VS TAHASILDAR, CUTTACK SADAR, CUTTACK	BHUBANESWAR DASH VS	// 0 //	
192	D-WP(C)/21136/2026	BABITA GOIGOURIA VS STATE OF ODISHA	SANTOSH KUMAR SAMANTARAY VS	// 0 //	
193	D-WP(C)/21138/2026	BRAJA BIHARI SUBUDHI	SUBHASIS MOHAPATRA	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
194	D-WP(C)/21139/2026	FIROJ KUMAR TURUK	PRASANTA KUMAR NANDA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
195	D-WP(C)/21140/2026	HARSAMANI SAHOO	TRILOCHAN BARIK	//	
		VS	VS	()	
		SR. DIVISIONAL MANAGER, CLAIMS DEPARTMENT, BHUBANESWAR		//	
196	D-WP(C)/21141/2026	KAILASH SAHOO	SUBHAM SHARMA	//	AOD20220003503C202600027
		VS	VS	()	
		STATE OF ODISHA		//	
197	D-WP(C)/21142/2026	MANJU DEVI	SANDHYARANI PANI	//	AOR20230000010C202600079
		VS	VS	()	
		THE COMMISSIONER CUM SECRETARY TO GOVERNMENT		//	
198	D-WP(C)/21143/2026	HIRAJ KUMAR TURUK	PRASANTA KUMAR NANDA	//	
		VS	VS	()	
		REGIONAL TRANSPORT OFFICER, GANJAM		//	
199	D-WP(C)/21144/2026	M/S RASMITA ROUT	KAJAL SAHOO	//	AOR20220001613C202600059
		VS	VS	()	
		DEPUTY COMMISSIONER OF STATE TAX, KENDRAPARA		//	
200	D-WP(C)/21145/2026	KUMUDUNI MAHANTA	SUSANTA KUMAR BARAL	//	AOR20220001297C202600115
		VS	VS	()	
		STATE OF ODISHA		//	
201	D-WP(C)/21146/2026	DEEPAK KUMAR BHOI	SOUBHAGYA SWAIN	//	AOR20220001296C202600077
		VS	VS	()	
		STATE OF ODISHA		//	
202	D-WP(C)/21148/2026	BIRSHA ORAM	SWETA DASH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
203	D-WP(C)/21149/2026	BAIJANTI DEVI SAHOO @ BAIJAYNTI SAHOO	SUBHAM SHARMA	//	AOD20220003503C202600029
		VS	VS	()	
		STATE OF ODISHA		//	
204	D-WP(C)/21151/2026	URBASHI MAHAPATRA	SATYA SINDHU KASHYAP	//	
	WP(C)/14516/2026	VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-WP(C)/21152/2026	STATE OF ODISHA M/S LIFELINE MULTI VENTURES PVT. LTD., BHUBANESHWAR	NEELKANTH PAL	// // 0	
206	D-WP(C)/21153/2026	STATE OF ODISHA SAROJINI PADHAN	GOKULANANDA SAHU	// // 0	
207	D-WP(C)/21154/2026	STATE OF ODISHA M/S.LIFELINE MULTI VENTURES PVT. LTD., BHUBANESHWAR	NEELKANTH PAL	// // 0	
208	D-WP(C)/21155/2026	STATE OF ODISHA MANDEEP KHADIA	PABITRA KUMAR NAYAK	// // 0	
209	D-WP(C)/21157/2026	STATE OF ODISHA JIBAN DAHANGA	PABITRA KUMAR NAYAK	// // 0	
210	D-WP(C)/21158/2026	STATE OF ODISHA JIBAN DAHANGA	PABITRA KUMAR NAYAK	// // 0	
211	D-WP(C)/21159/2026	STATE OF ODISHA SANTOSH KUMAR SETHY	GYANA RANJAN SETHI	// // 0	
212	D-WP(C)/21161/2026	STATE OF ODISHA PRAVASINI BEHERA	BISWABIHARI MOHANTY	// // 0	
213	D-WP(C)/21162/2026	STATE OF ODISHA SULOCHANA DEI	SALYADU ANIL KUMAR DORA	// // 0	
214	D-WP(C)/21163/2026	UNION OF INDIA SURYAKANTA BEHERA	DIPTI RANJAN BHOKTA	// // 0	
215	D-WP(C)/21165/2026 WP(C)/14513/2026	STATE OF ODISHA KAMADEV NAYAK	DOLAGOBINDA MOHAPATRA	// // 0	AOR2023000065C202600015
		STATE OF ODISHA	VS	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
216	D-WP(C)/21166/2026	SADANADA NAYAK VS STATE OF ODISHA	VS	// 0 //	
217	D-WP(C)/21167/2026	SADANANDA NAYAK VS STATE OF ODISHA	VS	// 0 //	
218	D-WP(C)/21169/2026	SADANANDA NAYAK VS STATE OF ODISHA	VS	// 0 //	
219	D-WP(C)/21171/2026	KISHORE KUMAR NAYAK VS THE DISTRICT JUDGE, CUTTACK	UMAKANTA MISHRA VS	// 0 //	
220	D-WP(C)/21172/2026	DR. SANTILATA MOHAPATRA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
221	D-WP(C)/21173/2026	BIJAYA KUMAR MUDULI VS UNION OF INDIA	YOGESHWARAN.A VS	// 0 //	AOD20240000544C202600011
222	D-WP(C)/21176/2026	PRIYANATH SHARMA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
223	D-WP(C)/21177/2026	SANTOSH KUMAR MOHANTY VS THE CHAIRMAN STATE TRANSPORT AUTHORITY, ODISHA ,CUTTACK	MANORANJAN DAS VS	// 0 //	AOR20220000053C202600033
224	D-WP(C)/21178/2026	GAURAV KUMAR SAHU VS NATIONAL HIGHWAY AUTHORITY OF INDIA (NHAI)	JAGABANDHU SAHU VS	// 0 //	AOR20220001487C202600072
225	D-WP(C)/21179/2026	SWATI RANJANA SABAT VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// 0 //	
226	D-WP(C)/21180/2026	MANJULATA MALLA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //	
227	D-WP(C)/21185/2026	ABHISEK SWAIN	SUVENDU KUMAR SETHI	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
228	D-WP(C)/21188/2026	LAXMIPRIYA NAYAK	SATYABRATA DASH	//	
		VS	VS	()	
		MANAPPURAM ASSET FINANCE LTD., KERALA		//	
229	D-WP(C)/21189/2026	PRADEEPTA KUMAR PRADHAN	BIPLABA MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
230	D-WP(C)/21190/2026	SWARNALATA MOHANTY	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	()	
		BRANCH MANAGER, INDUSIND BANK FINANCE LIMITED, CUTTACK		//	
231	D-WP(C)/21192/2026	NIRMAL KISHOR SAHOO	DEBASISH SAMAL	//	
		VS	VS	()	
		STATE OF ODISHA		//	
232	D-WP(C)/21193/2026	CHANDAN KUMAR SINGH	SHASHI BHUSAN JENA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
233	D-WP(C)/21194/2026	TOFAN KUMAR SAHOO	SATYABRATA DASH	//	
		VS	VS	()	
		STATE INFORMATION COMMISSION-CUM-2ND APPELLATE AUTHORITY, BHUBANESWAR		//	
234	D-WP(C)/21197/2026	PAULA SAGAR	KOUSIK ANANDA GURU	//	
		VS	VS	()	
		STATE OF ODISHA		//	
235	D-WP(C)/21199/2026	ASISH KUMAR PRATIHARI	SAIBRATA RATH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
236	D-WP(C)/21201/2026	HAREKRUSHNA PANDA	RAJIBA BIHARI MISHRA	//	AOD20240000586C202600132
		VS	VS	()	
		STATE OF ODISHA		//	
237	D-WP(C)/21202/2026	JITENDRANATH DAS	LAXMINARAYAN RAYATSINGH	//	AOD20240000645C202600020
		VS	VS	()	
		STATE OF ODISHA		//	
238	D-WP(C)/21203/2026	BIKASH KUMAR AGRAWAL	SAIBRATA RATH	//	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :07/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
239	D-WP(C)/21204/2026	UNION OF INDIA KESHAB CHANDRA SAHOO VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// // ()	
240	D-WP(C)/21206/2026	BABULU NAG VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// // ()	
241	D-WP(C)/21208/2026	GAGAN BEURA VS STATE OF ODISHA	PADMANAVA JENA VS	// // ()	
242	D-WP(C)/21209/2026	RABINDRA KUMAR DASH VS CHAIRMAN-CUM-MANAGING DIRECTOR, ODISHA MILK FEDERATION(OMFED), BHUBANESWAR	SHASHI BHUSAN JENA VS	// // ()	
243	D-WP(C)/21211/2026	BASANTA KUMAR SAHOO VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// // ()	
244	D-ABLAPL/13653/2026	NABA SETHI VS STATE OF ODISHA	SANJAYA NARAYAN SAHOO VS	NUAGAON /67 /2026 // ()	
245	D-ABLAPL/13655/2026	AJAYA @ KUNA BEHERA VS STATE OF ODISHA	SURYA KANTA PRADHAN VS	BAGDIA /114 /2026 // ()	
246	D-ABLAPL/13656/2026	RANJIT NARENDRA VS STATE OF ODISHA	PRITAM KUMAR MOHANTY VS	BOLAGARH P.S. /185 /2026 // ()	
247	D-ABLAPL/13657/2026	SANJIB KUMAR DEY VS STATE OF ODISHA	RUDRA MADHAB BISWAL VS	KHANTAPADA /255 /2025 // ()	AOR20230000358C202600004
248	D-ABLAPL/13662/2026	REKHA NAYAK VS STATE OF ODISHA	MANOJ KUMAR MALLICK VS	LAXMISAGAR P.S. /233 /2026 // ()	
249	D-ABLAPL/13664/2026	SATYAJIT ROUT VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 // ()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-ABLAPL/13666/2026	RAJENDRA DALAI @ RAJUA VS STATE OF ODISHA	BICHITRA NARAYANA SATAPATHY VS	ABHAYACHANDPUR /116 /2026 () //	
251	D-ABLAPL/13667/2026	RABI PRADHAN VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	GANGAPUR (ASKA) /45 /2017 () //	
252	D-ABLAPL/13676/2026	PRABIN PARIDA VS STATE OF ODISHA	KHAGESWAR BEHERA VS	PARJANG /229 /2026 () //	
253	D-ABLAPL/13677/2026	KRUSHNA CHANDRA PATRA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	NABARANGAPUR TOWN /373 /2025 () //	
254	D-ABLAPL/13678/2026	ASWINI KHANDEI @ ASHWINI KUMAR KHANDAI VS STATE OF ODISHA	PARSURAM PANDA VS	BHADRAK TOWN /49 /1999 () //	
255	D-ABLAPL/13679/2026	BASANTA KUMAR PANDUA VS STATE OF ODISHA	BHARAT JALLI VS	AIR FIELD P.S. /77 /2026 () //	AOD20250001069C202600015
256	D-ABLAPL/13681/2026	BISHNUPRIYA SAMANTARAY VS STATE OF ODISHA	RAMESH CHANDRA BHOI VS	TANGI /77 /2026 () //	
257	D-ABLAPL/13685/2026	UTTAM DAS VS STATE OF ODISHA	MANORANJAN KHATUA VS	BALICHANDRAPUR /159 /2026 () //	
258	D-ABLAPL/13688/2026	GAJADHAR KAUDI VS STATE OF ODISHA	PANKAJ KUMAR SAHOO VS	KINJIRKELA /139 /2026 () //	AOR20240000004C202600025
259	D-ABLAPL/13694/2026	RAJANIKANTA SAMAL VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA SADAR /260 /2026 () //	
260	D-ABLAPL/13696/2026	HRUSIKESH SAHOO VS STATE OF ODISHA	DEEPAK KU SAHOO VS	SALIPUR /38 /2023 () //	
261	D-ABLAPL/13699/2026	SANJUKTA MALLICK	MANORANJAN MISHRA	AIR FIELD P.S. /171 /2026	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
262	D-ABLAPL/13704/2026	PRAFULLA KUMAR BHATRA	TUKUNA KUMAR MISHRA	JEYPORE TOWN /275 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
263	D-ABLAPL/13707/2026	HITESH KUMAR AGRAWAL	GOKULANANDA SAHU	PADAMPUR /38 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
264	D-ABLAPL/13712/2026	NARENDRA JENA	SANJAYA KUMAR PANIGRAHI	BOUDH /441 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
265	D-ABLAPL/13714/2026	RAKESH SARABJEET	RASMI RAJGURU	CDA-II /94 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
266	D-ABLAPL/13718/2026	ARCHITA BAG SING	AMULYA RATNA PANDA	SINGLA /146 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
267	D-ABLAPL/13724/2026	SANTOSH NAYAK	DEBASNAN DAS	NIALI /317 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
268	D-ABLAPL/13732/2026	PANKAJ KUMAR MOHANTA	KULDEEP MOHANTY	RAIRANGPUR TOWN /62 /2026	AOD20240000012C202600130
		VS	VS	()	
		STATE OF ODISHA		//	
269	D-ABLAPL/13734/2026	PRADEEPTA BEHERA	BASANTA KUMAR DAS	BETNOTI /16 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
270	D-ABLAPL/13743/2026	SOUMYARANJAN PRADHAN	SATYABRATA PANDA	BHANDARIPOKHARI /62 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
271	D-ABLAPL/13744/2026	ABHIPSHA MOHANTY	SATYABRATA PANDA	BHANDARIPOKHARI /62 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
272	D-ABLAPL/13745/2026	RINKU BARIK	BISWAJIT RANJAN TRIPATHY	RAIRAKHOL /129 /2021	AOD20240000069C202600019
		VS	VS	()	

ORISSA HIGH COURT**FILING REPORT AS ON :07/05/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-ABLAPL/13746/2026	STATE OF ODISHA K. SHANKAR RAO @ K. SANKAR RAO VS	LAXMIDHAR MAHAPATRA VS	// CAPITAL P.S. /258 /2026 ()	
274	D-ABLAPL/13747/2026	STATE OF ODISHA CLINTON DIGAL VS	BISWAJIT RANJAN TRIPATHY VS	// G.UDAYAGIRI /56 /2026 ()	AOD20240000069C202600017
275	D-ABLAPL/13749/2026	STATE OF ODISHA JOGESH CHANDRA NAYAK VS	LAXMIDHAR MAHAPATRA VS	// CHANDAKA P.S. /125 /2026 ()	
276	D-ABLAPL/13753/2026	STATE OF ODISHA KANDURU PRADHAN VS	BIRAJA PRASAD NANDA VS	// TALCHER TOWN /506 /2026 ()	
277	D-ABLAPL/13754/2026	STATE OF ODISHA KAMALA NAIK VS	BIRAJA PRASAD NANDA VS	// BAGDIA /186 /2025 ()	
278	D-ABLAPL/13755/2026	STATE OF ODISHA SARAT MANAHIRA VS	BIJAYA KUMAR RAGADA VS	// // ()	AOD20220004577C202600039
279	D-ABLAPL/13756/2026	STATE OF ODISHA SANTOSH @ SANTOSH KUMAR DORA VS	SAKTIDHARA MISHRA VS	// ODAGAON /113 /2026 ()	
280	D-ABLAPL/13758/2026	STATE OF ODISHA BISWAJIT SAHU @ BISWAJIT SAHOO VS	MANGU NANDY VS	// MATHILI /10 /2023 ()	
281	D-ABLAPL/13763/2026	STATE OF ODISHA PURUSOTTAM MAHAKUD VS STATE OF ODISHA	PARTHA SARATHI DAS VS	// NAYAKOT /73 /2026 () //	AOD20240000364C202600130

ORISSA HIGH COURT

MISC CASES FILED on :07/05/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-JCRLA/49/2018 JCRLA/49/2018	LAXMIDHAR DAS MP	ADV	128/2026
2	D-JCRLA/49/2018 JCRLA/49/2018	LAXMIDHAR DAS MP	ADV	129/2026
3	D-CMAPL/41148/2025 CMAPL/65/2026	KATI SINGH MP	BUDHIRAM DAS	132/2026
4	D-CMAPL/41148/2025 CMAPL/65/2026	KATI SINGH MP	BUDHIRAM DAS	133/2026
5	D-LAA/40075/2025 LAA/67/2026	CHIDANANDA RICE INDUSTRY PVT. LTD. MP	BIJAYANANDA MUND	162/2026
6	D-LAA/40075/2025 LAA/67/2026	CHIDANANDA RICE INDUSTRY PVT. LTD. MP	BIJAYANANDA MUND	163/2026
7	D-LAA/40075/2025 LAA/67/2026	CHIDANANDA RICE INDUSTRY PVT. LTD. MP	BIJAYANANDA MUND	164/2026
8	D-LAA/21183/2026 LAA/ /	MAYADHAR MAHALIK MP	PRABIN DAS	165/2026
9	D-TRP(C)/21150/2026 TRP(C)/ /	MONALISH PADHI MP	DWARIKA PRASAD MOHANTY	166/2026
10	D-RPFAM/35924/2025 RPFAM/264/2025	BABITA PATTANAİK MP	SOUMYA MISHRA	200/2026
11	D-RPFAM/21160/2026 RPFAM/ /	SOUMENDRA PRASAD RATH MP	PRATAP CHANDRA MISHRA	201/2026
12	D-RPFAM/54061/2025 RPFAM/132/2026	NARAYAN PANDA MP	SAMIR KUMAR MISHRA(SR. ADV.)	202/2026
13	D-RPFAM/21182/2026 RPFAM/ /	JITENDRA SENAPATI MP	JUGALA KISHORE PANDA	203/2026
14	D-RPFAM/21182/2026 RPFAM/ /	JITENDRA SENAPATI MP	JUGALA KISHORE PANDA	204/2026
15	D-RPFAM/21210/2026 RPFAM/ /	MINAKSHI PATRA MP	BIJAYA KUMAR SAHOO	205/2026
16	D-RPFAM/21210/2026 RPFAM/ /	MINAKSHI PATRA MP	BIJAYA KUMAR SAHOO	206/2026
17	D-RVWPET/43370/2025 RVWPET/ /	YAKUB ALI SHA MP	SAMIR KUMAR MISHRA (SR. ADV.)	236/2026
18	D-RVWPET/21109/2026 RVWPET/ /	RABI NARAYAN PANDA MP	PRASANNA KUMAR MISHRA	237/2026
19	D-RVWPET/21109/2026 RVWPET/ /	RABI NARAYAN PANDA MP	PRASANNA KUMAR MISHRA	238/2026
20	D-MATA/21061/2026 MATA/ /	JAWAHARLAL NAYAK MP	IN PERSON	289/2026
21	D-MATA/21061/2026 MATA/ /	JAWAHARLAL NAYAK MP	IN PERSON	290/2026
22	D-BLAPL/9608/2026 BLAPL/3269/2026	KUNAL @ NIGAMANANDA BEHERA MP	PRASANTA KUMAR DAS	319/2026
23	D-BLAPL/13739/2026 BLAPL/ /	BIJU @ BIJAYA BHOI MP	PRADIP KUMAR MALLICK	320/2026
24	D-BLAPL/13737/2026 BLAPL/ /	AJU BHOI @ AJAY BHOI MP	PRADIP KUMAR MALLICK	321/2026
25	D-CONTC/54004/2025 CONTC/6433/2025	SUKANTI SAHOO MP		333/2026
26	D-CRLREV/299/2023	SWARUP BIKASH BEHERA	AGASTI KANUNGO	

	CRLREV/299/2023	MP		576/2026
27	D-CRLREV/3057/2026	G.MANIKESWAR RAO@G.MANIKESWAR	RAMLAN SHAKTI PAUL	
	CRLREV/ /	MP		577/2026
28	D-CRLREV/3064/2026	G.MANIKESWAR RAO@G.MANIKESWAR	RAMLAN SHAKTI PAUL	
	CRLREV/ /	MP		578/2026
29	D-ABLAPL/6500/2026	RITU NAIK @ RINTU NAIK		
	ABLAPL/2809/2026	MP		743/2026
30	D-ABLAPL/8247/2026	PADMALABH PRATIHARI		
	ABLAPL/3902/2026	MP		744/2026
31	D-ABLAPL/7774/2026	BIRANCHI NAYAK		
	ABLAPL/3406/2026	MP		745/2026
32	D-ABLAPL/5026/2026	TAHER AHEMAD KHAN		
	ABLAPL/2225/2026	MP		746/2026
33	D-ABLAPL/5266/2026	PRASANTA KUMAR PRADHAN		
	ABLAPL/2294/2026	MP		747/2026
34	D-ABLAPL/39097/2025	RUDRA PRADHAN	GYANA RANJAN DHAL	
	ABLAPL/14678/2025	MP		748/2026
35	D-RSA/5475/2026	BINOD BIHARI PATI	PRAVAT RANJAN SUTAR	
	RSA/ /	MP		761/2026
36	D-RSA/148/2019	KALI CHARAN SAHU	M/S.BHAKTAHARI MOHANTY	
	RSA/148/2019	MP		762/2026
37	D-RSA/17/2017	HAREKRUSHNA MALLIK	M/S.BHAKTAHARI MOHANTY	
	RSA/17/2017	MP		763/2026
38	D-RSA/20233/2026	STATE OF ODISHA	SABITA RANJAN PATTNAIK,A.G.A	
	RSA/ /	MP		764/2026
39	D-FAO/788/2018	STATE OF ORISSA		
	FAO/788/2018	MP		773/2026
40	D-FAO/788/2018	STATE OF ORISSA		
	FAO/788/2018	MP		774/2026
41	D-FAO/791/2018	STATE OF ORISSA		
	FAO/791/2018	MP		775/2026
42	D-FAO/791/2018	STATE OF ORISSA		
	FAO/791/2018	MP		776/2026
43	D-FAO/21066/2026	ALMANI BINDHANI	PRADEEP KUMAR MISHRA	
	FAO/ /	MP		777/2026
44	D-FAO/32785/2025	GAGAN CHANDRA JENA	DURGESH NARAYAN RATH	
	FAO/533/2026	MP		778/2026
45	D-FAO/27687/2025	HR. POWER MECH PROJECTS LTD.	DHANANJAYA MUND	
	FAO/353/2025	MP		779/2026
46	D-FAO/32785/2025	GAGAN CHANDRA JENA	DURGESH NARAYAN RATH	
	FAO/533/2026	MP		780/2026
47	D-FAO/17552/2026	KRISHNA CHANDRA BABOO	DEO KUMAR AJMERIA	
	FAO/489/2026	MP		781/2026
48	D-FAO/21115/2026	ABHAYA KUMAR SWAIN	SAMEER KUMAR DAS	
	FAO/ /	MP		782/2026
49	D-FAO/21124/2026	KALAKUNJA DALABEHERA	JYOTI RANJAN KHUNTIA	
	FAO/ /	MP		783/2026
50	D-FAO/21175/2026	M.C. OF BHUTASARASINGI HIGH SCHOOL, DEBENDRA KUMAR SAHOO		
	FAO/ /	MP		784/2026
51	D-FAO/21181/2026	M.C. OF PANCHAYAT HIGH SCHOOL, DHAMNIBARA, DEBENDRA KUMAR SAHOO		
	FAO/ /	MP		785/2026
52	D-FAO/21212/2026	IPSITA BEHERA	TUSHAR KANTA NAYAK	
	FAO/ /	MP		786/2026
53	D-CMP/21063/2026	SIDHESWAR SAMAL	AMBIKA BALLAV MALLICK	
	CMP/ /	MP		904/2026
54	D-CMP/35268/2025	DEBENDRA KUMAR PADHI	MANORANJAN MISHRA	
	CMP/1390/2025	MP		905/2026
55	D-CMP/21092/2026	BINAPANI KASTA @ KAYASTA	PRAFULLA CHANDRA ACHARYA	
	CMP/ /	MP		906/2026
56	D-CMP/21106/2026	RAJAT KUMAR NAYAK	AKSHYA KUMAR SAHOO	
	CMP/ /	MP		907/2026
57	D-CMP/21195/2026	BASUMATI BHOLO	PEEYUSH DAS	
	CMP/ /	MP		908/2026

58	D-MACA/21067/2026 MACA/ /	SMRUTI SMITA SAHOO MP	PRADEEP KUMAR MISHRA	1090/2026
59	D-MACA/21067/2026 MACA/ /	SMRUTI SMITA SAHOO MP	PRADEEP KUMAR MISHRA	1091/2026
60	D-MACA/21132/2026 MACA/ /	ORIENTAL INSURANCE CO. LTD., BHUBANESHWAR MP	PRASWANTA KUMAR MAHALI	1092/2026
61	D-MACA/21132/2026 MACA/ /	ORIENTAL INSURANCE CO. LTD., BHUBANESHWAR MP	PRASWANTA KUMAR MAHALI	1093/2026
62	D-MACA/21135/2026 MACA/ /	ORIENTAL INSURANCE CO. LTD, ANGUL MP	RIMJHIMBALA PATI	1094/2026
63	D-MACA/21174/2026 MACA/ /	JAGAN KUMAR SAHOO MP	BISWAJIT MOHANTY	1095/2026
64	D-CRLMC/11276/2026 CRLMC/1259/2026	NANDA@SUSANTA MARDARAJ@SUSANTA KUMAR MARDARAJ MP		1226/2026
65	D-CRLMC/13671/2026 CRLMC/ /	MASROOR AHEMAD @ MANSUR AHMMAD MP	ASHOK KUMAR JENA	1227/2026
66	D-CRLMC/13717/2026 CRLMC/ /	SANJAYA KUMAR MAHAPATRA @ SANJAYA KUMAR MAHAPATRA MP		1228/2026
67	D-CRLMC/13723/2026 CRLMC/ /	M/S SEVEN HILLS ESTATES LTD. MP	PRASANT KISHORE RAY	1229/2026
68	D-CRLMC/13736/2026 CRLMC/ /	MANINI GOUDU MP	KABIR KUMAR JENA	1230/2026
69	D-CRLA/25497/2025 CRLA/1003/2025	SAROJ@SANTOSH KUMAR DIGAL@BABUSIDHARTHA DAS MP		1235/2026
70	D-CRLA/10493/2026 CRLA/374/2026	RAKESH BEHERA@VICKY MP	RAJENDRA NARAYAN ROUT	1236/2026
71	D-CRLA/10493/2026 CRLA/374/2026	RAKESH BEHERA@VICKY MP	RAJENDRA NARAYAN ROUT	1237/2026
72	D-CRLA/1044/2023 CRLA/1044/2023	PRABHANJAN TRIPATHY MP	M/S SURENDRA NATH PADHY	1238/2026
73	D-CRLA/32677/2025 CRLA/1219/2025	TABREJ MOHAMMAD@TABO MP	SAPAN KUMAR LENKA	1239/2026
74	D-CRLA/39038/2025 CRLA/71/2026	PRAKASH MALLIK MP	ASHOK KUMAR BEHERA	1240/2026
75	D-CRLA/13740/2026 CRLA/ /	SOUMYA RANJAN BEHERA @ PAPI MP	BIJAYA KUMAR RAGADA	1241/2026
76	D-CRLA/13740/2026 CRLA/ /	SOUMYA RANJAN BEHERA @ PAPI MP	BIJAYA KUMAR RAGADA	1242/2026
77	D-CRLA/7086/2026 CRLA/285/2026	OOMKAR@OMKAR JENA MP	SAMVIT MOHANTY	1243/2026
78	D-WA/18112/2024 WA/865/2024	STATE BANK OF INDIA MP	DILLIP KUMAR MAHAPATRA, MR.GAUTAM MUKHERJEE, SR ADV	1714/2026
79	D-WA/21056/2026 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	1715/2026
80	D-WA/21056/2026 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	1716/2026
81	D-WA/6475/2026 WA/330/2026	M/S. THRIVENI EARTHMOVERS PVT. LTD. MP	MAHANTANILKUMAR MAHANTA	1717/2026
82	D-WA/16822/2026 WA/ /	BIKASH SETHY MP	BIKRAM SENAPATI	1718/2026
83	D-WA/21057/2026 WA/ /	STATE OF ODISHA MP	ARABINDA TRIPATHY,A.G.A	1719/2026
84	D-WA/21057/2026 WA/ /	STATE OF ODISHA MP	ARABINDA TRIPATHY,A.G.A	1720/2026
85	D-WA/21058/2026 WA/ /	STATE OF ODISHA MP	DEBASHIS TRIPATHY,A.G.A	1721/2026
86	D-WA/21058/2026 WA/ /	STATE OF ODISHA MP	DEBASHIS TRIPATHY,A.G.A	1722/2026
87	D-WA/34419/2025 WA/685/2026	SUNIL MAHANANDIA MP	BISWARANJAN DALAI	1723/2026
88	D-WA/21078/2026 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	1724/2026
89	D-WA/21078/2026	STATE OF ODISHA	SASWAT DAS,A.G.A	

	WA/ /	MP		1725/2026
90	D-WA/21107/2026	STATE OF ODISHA	SABITA RANJAN PATNAIK,A.G.A	
	WA/ /	MP		1726/2026
91	D-WA/21107/2026	STATE OF ODISHA	SABITA RANJAN PATNAIK,A.G.A	
	WA/ /	MP		1727/2026
92	D-WA/18336/2026	REGISTRAR, UTKAL UNIVERSITY, VANIVIPARA,BUNDA,KEJWARAYAK		
	WA/668/2026	MP		1728/2026
93	D-WA/21108/2026	STATE OF ODISHA	AISHWARYA DASH,A.S.C	
	WA/ /	MP		1729/2026
94	D-WA/21108/2026	STATE OF ODISHA	AISHWARYA DASH,A.S.C	
	WA/ /	MP		1730/2026
95	D-WA/21196/2026	STATE OF ODISHA	SABITA RANJAN PATTNAIK,A.G.A	
	WA/ /	MP		1731/2026
96	D-WA/21196/2026	STATE OF ODISHA	SABITA RANJAN PATTNAIK,A.G.A	
	WA/ /	MP		1732/2026
97	D-WA/21205/2026	STATE OF ODISHA	SAROJ KUMAR JEE, AG.A.	
	WA/ /	MP		1733/2026
98	D-WA/21205/2026	STATE OF ODISHA	SAROJ KUMAR JEE, AG.A.	
	WA/ /	MP		1734/2026
99	D-WP(C)/42814/2025	M/S LAL TRADES AND AGENCIES PVT.LTD	M/S BHANKAR ROUT, MS. PAMI RATH, SR. ADV.	
	WP(C)/30325/2025	MP		8819/2026
100	D-WP(C)/21062/2026	DEEPAK KUMAR GIRI	SANGRAM KUMAR SINGH	
	WP(C)/ /	MP		8820/2026
101	D-WP(C)/21065/2026	SAROJ KUMAR PANIGRAHI	SANGRAM KUMAR SINGH	
	WP(C)/ /	MP		8821/2026
102	D-WP(C)/21064/2026	SUDHIR SINGH	SANGRAM KUMAR SINGH	
	WP(C)/ /	MP		8822/2026
103	D-WP(C)/35696/2023	BAIDHAR MALIK	BIDYADHAR MANSING	
	WP(C)/35696/2023	MP		8823/2026
104	D-WP(C)/16741/2026	SURESH CHANDRA NANDA		
	WP(C)/11825/2026	MP		8824/2026
105	D-WP(C)/21072/2026	COMMITTEE OF MANAGEMENT, KADABANA	MALATI KESARI KOTDOPERATIVE SOCIETY, BHADRAK	
	WP(C)/ /	MP		8825/2026
106	D-WP(C)/9531/2026	DIRECTOR, LAND RECORDS, SURVEYS, BOARD	ORAVENUPATUNALCK.G.A.	
	WP(C)/7115/2026	MP		8826/2026
107	D-WP(C)/21077/2026	M/S.INDIAN METALS AND FERRO ALLOYS	SATYAJIT BHUNESWAR	
	WP(C)/14446/2026	MP		8827/2026
108	D-WP(C)/36113/2023	MALATI MOHAPATRA	AJAYA KUMAR NAYAK	
	WP(C)/36113/2023	MP		8828/2026
109	D-WP(C)/36117/2023	MALATI MOHAPATRA	AJAYA KUMAR NAYAK	
	WP(C)/36117/2023	MP		8829/2026
110	D-WP(C)/7583/2026	RINA RANI DAS		
	WP(C)/6067/2026	MP		8831/2026
111	D-WP(C)/21090/2026	VAJRA BIOMETRIX PVT. LTD, HYDERABAD	Mohammed Faradish	
	WP(C)/ /	MP		8832/2026
112	D-WP(C)/18579/2026	SASMITA MISHRA	MADAN SUNDAR BEHERA	
	WP(C)/13141/2026	MP		8833/2026
113	D-WP(C)/21099/2026	M/S A.B.S. ENGINEERING, JAGAT	SINGHPURDINHARTH SHANKAR PADHY	
	WP(C)/ /	MP		8834/2026
114	D-WP(C)/21104/2026	NITYANANDA ROUT	BHASKAR CHANDRA PANDA	
	WP(C)/ /	MP		8835/2026
115	D-WP(C)/21111/2026	NITYANANDA ROUT	BHASKAR CHANDRA PANDA	
	WP(C)/ /	MP		8836/2026
116	D-WP(C)/21117/2026	CHITTARANJAN PATRA	KAILASH CHANDRA KANUNGO	
	WP(C)/ /	MP		8837/2026
117	D-WP(C)/6589/2026	SANTOSH SAHOO		
	WP(C)/5148/2026	MP		8838/2026
118	D-WP(C)/21121/2026	NITESH KUMAR JAIN	SAILAZA NANDAN DAS	
	WP(C)/ /	MP		8839/2026
119	D-WP(C)/20485/2026	DEEPAK KUMAR SAHU	BASUDEV PUJARI	
	WP(C)/14287/2026	MP		8840/2026
120	D-WP(C)/21126/2026	SARASWATI SETHY	DEBIDUTTA MOHAPATRA	
	WP(C)/ /	MP		8841/2026

121	D-WP(C)/18180/2026 WP(C)/13806/2026	BISWANATH @ BISU SAHOO MP	BAMADEV BARAL	8842/2026
122	D-WP(C)/21136/2026 WP(C)/ /	BABITA GOIGOURIA MP	SANTOSH KUMAR SAMANTARAY	8843/2026
123	D-WP(C)/21139/2026 WP(C)/ /	FIROJ KUMAR TURUK MP	PRASANTA KUMAR NANDA	8844/2026
124	D-WP(C)/21143/2026 WP(C)/ /	DHIRAJ KUMAR TURUK MP	PRASANTA KUMAR NANDA	8845/2026
125	D-WP(C)/21141/2026 WP(C)/ /	KAILASH SAHOO MP	SUBHAM SHARMA	8846/2026
126	D-WP(C)/11070/2026 WP(C)/8548/2026	GADAGADESWAR MAHADEV BIJE, NIJGADAGADESWAR MP	ANIL KUMAR CHANDRA PANDA	8847/2026
127	D-WP(C)/23579/2025 WP(C)/17338/2025	M/S KNIT NET INDUSTRIES PVT LTD., KHUSDA MP	ANSHU KUMAR DEY	8848/2026
128	D-WP(C)/21151/2026 WP(C)/14516/2026	URBASHI MAHAPATRA MP	SATYA SINDHU KASHYAP	8849/2026
129	D-WP(C)/38551/2025 WP(C)/14463/2026	BLOCK STARIYA ADARSHA MAHASANGH MP	BISWAKRISHNAN MAHARATHA	8850/2026
130	D-WP(C)/21152/2026 WP(C)/ /	M/S LIFELINE MULTI VENTURES PVT. LTD. MP	DEBAPANESWAR	8851/2026
131	D-WP(C)/26507/2023 WP(C)/26507/2023	SHRI SHRI BALADEV JEW BIJE MARFAT TRADING MP	ANAND SHANMUKH NANDY, M/S. SOUMYA MISHRA, R.K. AG	8852/2026
132	D-WP(C)/21154/2026 WP(C)/ /	M/S.LIFELINE MULTI VENTURES PVT. LTD. MP	DEBAPANESWAR	8853/2026
133	D-WP(C)/15715/2026 WP(C)/10880/2026	PRASANTA SAHOO MP	AMIT PATTNAIK	8854/2026
134	D-WP(C)/11399/2022 WP(C)/11399/2022	PRAVAKAR NAYAK MP		8855/2026
135	D-WP(C)/1381/2026 WP(C)/3221/2026	SABITA PRADHAN MP	TAPAN KUMAR KAMILA	8856/2026
136	D-WP(C)/21159/2026 WP(C)/ /	SANTOSH KUMAR SETHY MP	GYANA RANJAN SETHI	8857/2026
137	D-WP(C)/21144/2026 WP(C)/ /	M/S RASMITA ROUT MP	KAJAL SAHOO	8858/2026
138	D-WP(C)/21161/2026 WP(C)/ /	PRAVASINI BEHERA MP	BISWABIHARI MOHANTY	8859/2026
139	D-WP(C)/21145/2026 WP(C)/ /	KUMUDUNI MAHANTA MP	SUSANTA KUMAR BARAL	8860/2026
140	D-WP(C)/18246/2026 WP(C)/ /	NIRUPAMA ROUT MP	SUBASH CHANDRA ROUSTRAY	8861/2026
141	D-WP(C)/21165/2026 WP(C)/14513/2026	KAMADEV NAYAK MP	DOLAGOBINDA MOHAPATRA	8862/2026
142	D-WP(C)/21149/2026 WP(C)/ /	BAIJANTI DEVI SAHOO @ BAIJAYNTI SAHOO MP	SUBHAM SHARMA	8863/2026
143	D-WP(C)/49706/2025 WP(C)/34589/2025	MADHUMOYEE SINGH MP	ASWINI KUMAR SAHOO	8864/2026
144	D-WP(C)/21171/2026 WP(C)/ /	KISHORE KUMAR NAYAK MP	UMAKANTA MISHRA	8865/2026
145	D-WP(C)/21179/2026 WP(C)/ /	SWATI RANJANA SABAT MP	SANJIB KUMAR BHANJADEO	8866/2026
146	D-WP(C)/21173/2026 WP(C)/ /	BIJAYA KUMAR MUDULI MP	YOGESHWARAN.A	8867/2026
147	D-WP(C)/21173/2026 WP(C)/ /	BIJAYA KUMAR MUDULI MP	YOGESHWARAN.A	8868/2026
148	D-WP(C)/21173/2026 WP(C)/ /	BIJAYA KUMAR MUDULI MP	YOGESHWARAN.A	8869/2026
149	D-WP(C)/21185/2026 WP(C)/ /	ABHISEK SWAIN MP	SUVENDU KUMAR SETHI	8870/2026
150	D-WP(C)/21173/2026 WP(C)/ /	BIJAYA KUMAR MUDULI MP	YOGESHWARAN.A	8871/2026
151	D-WP(C)/21190/2026 WP(C)/ /	SWARNALATA MOHANTY MP	PRAFULLA KUMAR MOHAPATRA	8872/2026
152	D-WP(C)/21193/2026	CHANDAN KUMAR SINGH	SHASHI BHUSAN JENA	

	WP(C)/ /	MP		8873/2026
153	D-WP(C)/21199/2026	ASISH KUMAR PRATIHARI	SAIBRATA RATH	
	WP(C)/ /	MP		8874/2026
154	D-WP(C)/14346/2012	TRILOCHAN GOUDA	M/S.PRAFULLA KU.MOHAPATRA	
	WP(C)/14346/2012	MP		8875/2026
155	D-WP(C)/21203/2026	BIKASH KUMAR AGRAWAL	SAIBRATA RATH	
	WP(C)/ /	MP		8876/2026
156	D-WP(C)/21204/2026	KESHAB CHANDRA SAHOO	SHASHI BHUSAN JENA	
	WP(C)/ /	MP		8877/2026